

Annexure-7															
Name of Corporate Debtor		Parenteral Drugs (India) Limited		Date of CIRP Order		09-02-2023									
List of Creditors as on		30/6/2023		Date of initiate of CIRP		11-02-2023									
List of operational creditors (Government dues)														(Amount in ₹)	
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted							Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim				Amount of any mutual dues, that may be set-off
				0	0	0.00	0.00	0.00		0.00	0.00	0.00	0.00	0.00	
	0	0	0	0.00	0.00		0.00	0.00		0.00	0.00	0.00	0.00	0.00	
0	TOTAL			0.00	0.00		0.00	0.00		0.00	0.00	0.00	0.00	0.00	

